

HIGH COURT OF CHHATTISGARH AT BILASPUR

NOTICE


No. 2350/Registrar (Judl)/2017

Bilaspur, date 06/03/2017

It is hereby informed that a new copying application proforma for applying the certified copies has been prepared, therefore all the concerned are requested that henceforth new copying application proforma be used for applying the certified copies.

A copy of new copying application proforma is attached herewith.

By order of Hon'ble the Acting Chief Justice,


06-3-17
(Ramashankar Prasad)
Registrar (Judicial)

(To be filled by applicant)

Pending/Decided

Ordinary



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Application fee

Express



Affix here
Application fee

Name of applicant

(For Office Use Only)
Express/Ordinary No.

Application date

Tentative delivery date

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Case No./Year _____ / _____

PETITIONER (S) _____

VERSUS

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S.No.	Particulars, as sought for the certified copies	Date

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(Petitioner/Respondent)

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